
**RAMESH KUMAR SACHDEV AND ANOTHER Vs RAKESH KUMAR
RASTOGI**

CIVIL REVISION No. - 125 of 2013

Court: Allahabad High Court

Date of Decision: March 21, 2018

Acts Referred:

Uttar Pradesh Urban Buildings (Regulation Of Letting, Rent And Eviction) Act, 1972 " Section 16(1)(b), 21(1)(a), 12#Provincial Small Cause Courts Act, 1887 " Section 25

Hon'ble Judges: SIDDHARTH

Bench: Single Bench

Final Decision: Allowed

Judgement